

IN THE HIGH COURT AT CALCUTTA
APPELALTE SIDE

N O T I F I C A T I O N

No. 4841 –RG.

Dated: October 9, 2012.

In continuation of the result of Normal Promotion to the cadre of District Judge (Entry Level) published under Notification No. 8337-RG, dated September 10, 2010, the result of Smt. Aparajita Ghosh who was placed at 40th position of the merit list (i.e. between Shri Dipankar Pal and Shri Tapan Kumar Das-I), which was kept in sealed cover due to pendency of departmental enquiry against her, is published as she has been exonerated of the charges by the Hon'ble Court. The result is as follows :

SENIORITY POSITION	NAME OF THE JUDICIAL OFFICER	VIVA-VOCE				MARKS OBTAINED ON EVALUATION OF ANNUAL CONFIDENTIAL REPORTS	JUDGEMENT				GRAND TOTAL	POSITION ACCORDING TO MERIT.
		MARKS AWARDED BY THE HON'BLE CHIEF JUSTICE	MARKS AWARDED BY THE HON'BLE JUSTICE BHASKAR BHATTACHARYA	MARKS AWARDED BY THE HON'BLE JUSTICE PINAKI CHANDRA GHOSE	AVERAGE MARKS OBTAINED BY THE JUDICIAL OFFICER		MARKS AWARDED BY THE HON'BLE CHIEF JUSTICE	MARKS AWARDED BY THE HON'BLE JUSTICE BHASKAR BHATTACHARYA	MARKS AWARDED BY THE HON'BLE JUSTICE PINAKI CHANDRA GHOSE	AVERAGE MARKS OBTAINED BY THE JUDICIAL OFFICER		
19	Aparajita Ghosh	5	5	5	5	18.2	20	32	20	24	47.2	40 th

The position of the officers in the merit list from Shri Tapan Kumar Das-I downwards shall be changed automatically due to inclusion of Smt. Aparajita Ghosh in the merit list just above Shri Tapan Kumar Das-I.

By Order

Sd/-

(R. K. Bag)
Registrar General,
High Court, Calcutta.